

Central Administrative Tribunal, Principal Bench

RA 372/2000 in
O.A. 386/2000

Date: 21.12.2000

Sunil Kumar Aggarwal VS. Secretary to GOI, Min. of
DefenceHON'BLE MR. KULDIP SINGH, MEMBER (J)HON'BLE MRS. SHANTA SHAstry, MEMBER (A)

O R D E R (By circulation)

Hon'ble Mr. Kuldip Singh, Member (J)

This Review Application has been filed to review the order of the Tribunal dated 11.9.2000 in O.A. 386/2000, in which on the submission of Shri D.K. Srivastava, learned proxy counsel that Shri V.S.R. Krishna wants to withdraw from the case, fresh notice was issued to the respondents.

2. The prayer in the Review Application is to review the order dated 11.9.2000 and disallow appearance of Shri V.S.R. Krishna, learned counsel till a valid Memo of Appearance is filed. Since the case has already been admitted and Memo of Appearance has already been filed, this RA has become ^{irr}fructuous. Moreover, there is no error apparent on the face of the record which calls for review of the order dated 11.9.2000. Hence, RA is rejected as having become infructuous.

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(Mrs. Shanta Shastry)
Member (A)

(Kuldip Singh)
Member (J)

Rakesh